

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3905
TO BE ANSWERED ON 24th MARCH, 2017**

SEX DETERMINATION TESTS

**3905. SHRI MD. BADARUDDOZA KHAN:
SHRI GAURAV GOGOI:
DR. C. GOPALAKRISHNAN:
SHRI P. KUMAR:
SHRI RADHESHYAM BISWAS:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has investigated hospitals/clinics which conduct sex determination tests, if so, the details thereof;
- (b) whether the Government is aware that pregnancy terminations are rising especially on female fetus in the country including Maharashtra;
- (c) the action taken by the Government on such cases;
- (d) the funds granted by the Government for the awareness campaign against sex determination and conducting training for stakeholders, State-wise;
- (e) the details of 100 gender critical districts in the country and whether such districts have already started the awareness campaign, if so, the details thereof;
- (f) whether the Government is initiating any plan to increase the sex ratio by providing fund under National Health Mission or otherwise and if so, the details thereof, State/UT-wise; and
- (g) whether the Government has initiated mobile team under PC&PNDT Act to prevent pre-natal diagnostics, if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a): Yes, inspections are conducted regularly by the Appropriate authorities in the States/UTs. As per the quarterly progress report (QPR) received from States/ UTs, a total of 2316 court cases have been filed by the District Appropriate Authorities for violating the provisions of the PC&PNDT Act, out of which 294 cases have been filed against unregistered diagnostic centres and 1683 machines have been sealed/seized. A total of 388 convictions have been secured under PC&PNDT Act, 1994. Following the convictions, the medical licenses of 108 doctors have been suspended by the various State Medical Councils.

(b) & (c): As per the information received from the National Crime Records Bureau (NCRB), NCRB has started collecting data on female foeticides since 2014 and as reported by NCRB, a total of 50 foeticides were reported in 2014 and 45 foeticides were reported in 2015 in the country, showing a decrease of 10% in female foeticides during 2015 over 2014. However, in Maharashtra it has increased from 1 foeticide to 5 foeticides

The Government has enacted the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994, for prohibition of sex selection before or after conception and for prevention of misuse of pre-conception and pre-natal diagnostic techniques for sex determination.

(d): The Government is rendering financial support to the States and UTs for operationalization of PNDT Cells, Capacity Building, Orientation & Sensitisation Workshop, Information, Education and Communication campaigns and for strengthening structures for the implementation of the PC & PNDT Act under the National Health Mission (NHM). In the financial year 2016-17 total Rs.1241.33 Lakhs have been approved for the effective implementation of PC&PNDT Act. The State/UT-wise details are at Annexure I

(e): Beti Bachao, Beti Padhao (BBBP) was launched by the Hon'ble Prime Minister, to address the declining Child Sex Ratio and related issues of empowerment of women on a life-cycle continuum. It is a tri-ministerial, convergent effort of Ministries of Women and Child Development, Health & Family Welfare and Human Resource Development with a focus on awareness and advocacy campaign for changing mind sets, multi-sectoral action in selected 100 districts and now extend to additional 61 districts (low on CSR), enabling girls' education and effective enforcement of Pre-Conception & Pre Natal Diagnostic Techniques (PC&PNDT) Act. Awareness campaign has already been started in these districts. The details are at Annexure - II

Under BBBP scheme advocacy and Media Campaign at PAN India level has been started with a 360 degree approach which includes Radio and TV campaign, Cinema Halls, community engagement through Song & Drama Division, and online digital media. Radio, TV and IVR based 139 (the universal railway enquiry number) campaigns. Effective use of Social Media enhanced outreach on BBBP especially amongst the youth. Variety of social media platforms have been used for spreading positive messages about value of girl child in the public domain. This included extensive use of MyGov platform, Facebook, Twitter, YouTube, Vikaspedia, G+, Google Hangout, WhatsApp etc.

(f): Details already stated as above in response to Question at part (d).

(g): The government has constituted National Inspection and Monitoring Committee at the central level for effective monitoring of PC&PNDT Act. Accordingly, the States/UTs have been directed to constitute Inspection and Monitoring Committees at State and District levels.

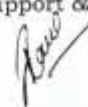
Statement showing State-wise SPIP Approval & Expenditure towards the component PC-PNDT under NHM for FY 2015-16 and 2016-17

Rs. In Lakhs

S.No.	State	2015-16		2016-17	
		SPIP	Exp	SPIP	Exp
A. High Focus States					
1	Bihar	54.11	3.05	21.03	0.02
2	Chattisgarh	7.00	4.15	17.39	2.92
3	Himachal Pradesh	51.61	0.83	36.34	47.68
4	Jammu & Kashmir	42.16	13.04	3.52	1.47
5	Jharkhand	20.56	106.93	21.38	5.88
6	Madhya Pradesh	99.04	49.99	27.00	4.81
7	Orissa	108.15	70.80	81.08	11.19
8	Rajasthan	69.10	147.77	30.00	47.63
9	Uttar Pradesh	203.36	122.07	144.67	74.11
10	Uttarakhand	31.04	48.16	2.15	18.74
	Sub Total	686.13	566.78	384.56	214.46
B. NE States					
11	Arunachal Pradesh	22.84	0.40	37.28	2.48
12	Assam	42.60	35.06	32.91	1.03
13	Manipur	63.52	21.04	17.97	22.20
14	Meghalaya	17.50	2.62	17.13	9.93
15	Mizoram	13.51	13.21	14.24	0.00
16	Nagaland	23.70	13.03	21.16	5.68
17	Sikkim	10.60	9.40	4.75	2.51
18	Tripura	1.52	0.52	2.20	0.16
	Sub Total	195.79	95.28	147.64	43.99
C. Non-High Focus States					
19	Andhra Pradesh	61.86	55.54	28.86	8.66
20	Goa	42.14	22.68	28.55	15.90
21	Gujarat	64.30	44.15	58.35	29.28
22	Haryana	86.90	56.70	81.34	40.64
23	Karnataka	52.00	16.62	55.75	7.01
24	Kerala	0.00	1.82	0.00	0.00
25	Maharashtra	52.00	23.19	52.50	13.11
26	Punjab	143.44	105.99	166.56	65.36
27	Tamil Nadu	0.00	0.00	30.35	3.44
28	Telangana	60.54	19.96	35.13	12.19
29	West Bengal	214.75	27.41	75.32	48.46
	Sub Total	777.93	374.06	612.71	244.05
D. Small States/UTs					
30	Andaman & Nicobar Islands	10.52	5.19	5.42	2.74
31	Chandigarh	23.96	10.14	10.96	3.80
32	Dadra & Nagar Haveli	12.62	8.38	10.25	7.83
33	Daman & Diu	3.98	1.20	1.92	0.00
34	Delhi	179.32	28.35	66.87	14.27
35	Lakshadweep	1.00	0.00	1.00	0.00
36	Puducherry	5.38	1.11	0.00	0.32
	Sub Total	236.78	54.37	96.42	28.97
	Grand Total	1896.63	1090.50	1241.33	531.47

Note:

1. SPIP- State Programme Implementation Plan
2. Expenditure includes expenditure against central Release, State release & unspent balances at the beginning of the year. Expenditure is updated upto 31.12.2016.
3. The above data of PC-PNDT is comprises of Support to PNDT Cell, Others, Mobile Support & PC/PNDT training.
4. The above figures are as per FMR submitted by the State/UTs.



ANNEXURE-II

List of 161 districts of Beti Bachao Beti Padhao

SN	Name of State / UT	Number of Districts	Census 2001	Census 2011
	INDIA		927	918
1	Gujarat (9)	Surat	859	835
2		Mahešana	801	842
3		Gandhinagar	816	847
4		Ahmadabad	835	857
5		Rajkot	854	862
6		Anand	849	884
7		Amreli	892	886
8		Patan	865	890
9		Bhavnagar	881	891
10	Haryana (20)	Mahendragarh	818	775
11		Jhajjar	801	782
12		Rewari	811	787
13		Sonipat	788	798
14		Ambala	782	810
15		Kurukshetra	771	818
16		Rohtak	799	820
17		Karnal	809	824
18		Yamunanagar	806	826
19		Kaithal	791	828
20		Bhiwani	841	832
21		Panipat	809	837
22		Gurgaon	807	830
23		Jind	818	838
24		Faridabad	847	843
25		Hisar	832	851
26		Fatehabad	828	854
27		Sirsa	817	862
28		Panchkula	829	863
29		Palwal	854	866
30	Himachal Pradesh (3)	Una	837	875
31		Kangra	836	876
32		Hamirpur	850	887
33	Jammu & Kashmir (15)	Jammu	819	795
34		Pulwama	1046	829
35		Kathua	847	831
36		Badgam	963	832
37		Anantnag	977	841
38		Samba	798	779
39		Baramula	961	863
40		Ganderbal	1014	863
41		Rajouri	905	865

42		Srinagar	983	865
43		Shupiyan	1011	878
44		Kupwara	1021	879
45		Kulgam	1003	885
46		Udhampur	912	886
47		Bandipore	967	892
48	Madhya Pradesh (6)	Morena	837	829
49		Gwalior	853	840
50		Bhind	832	843
51		Datia	874	856
52		Rewa	926	885
53		Tikamgarh	916	892
54	Maharastra (16)	Bid	894	807
55		Jalgaon	880	842
56		Ahmadnagar	884	852
57		Buldana	908	855
58		Aurangabad	890	858
59		Washim	918	863
60		Kolhapur	839	863
61		Osmanabad	894	867
62		Sangli	851	867
63		Jalna	903	870
64		Hingoli	927	882
65		Solapur	895	883
66		Pune	902	883
67		Parbhani	923	884
68		Nashik	920	890
69		Latur	918	889
70	NCT of Delhi (7)	South West	846	845
71		North West	857	865
72		East	865	871
73		West	859	872
74		North	886	873
75		North East	875	880
76		South	888	885
77	Punjab (20)	Tarn Taran	784	820
78		Gurdaspur	789	821
79		Amritsar	792	826
80		Muktsar	811	831
81		Mansa	782	836
82		Patiala	776	837
83		Sangrur	784	840
84		Sahibzada Ajit Singh Nagar	785	841
85		Fatehgarh Sahib	766	842
86		Barnala	792	843

87		Firozpur	822	847
88		Faridkot	812	851
89		Bathinda	785	854
90		Ludhiana	817	860
91		Moga	818	860
92		Rupnagar	799	863
93		Hoshiarpur	812	865
94		Kapurthala	785	871
95		Jalandhar	806	874
96		Shahid Bhagat Singh Nagar	808	885
97	Rajasthan (14)	Jhunjhunun	863	837
98		Sikar	885	848
99		Karauli	873	852
100		Ganganagar	850	854
101		Dhaulpur	860	857
102		Jaipur	899	861
103		Dausa	906	865
104		Alwar	887	865
105		Bharatpur	879	869
106		Sawai Madhopur	902	871
107		Jaisalmer	869	874
108		Hanumangarh	872	878
109		Jodhpur	920	891
110		Tonk	927	892
111	Uttar Pradesh (21)	Baghpat	850	841
112		Gautam Buddha Nagar	854	843
113		Ghaziabad	854	850
114		Meerut	857	852
115		Bulandshahr	867	854
116		Agra	866	861
117		Muzaffarnagar	859	863
118		Mahamaya Nagar	886	865
119		Jhansi	886	866
120		Mathura	872	870
121		Etawah	895	875
122		Aligarh	886	877
123		Etah	880	879
124		Firozabad	887	881
125		Jalaun	889	881
126		Bijnor	905	883
127		Mainpuri	892	884
128		Hamirpur	904	886
129		Saharanpur	872	887
130		Farrukhabad	897	889

131		Mahoba	900	892
132	Uttarakhand (5)	Pithoragarh	902	816
133		Champawat	934	873
134		Hardwar	862	877
135		Dehradun	894	889
136		Chamoli	935	889
137	Andaman& Nicobar	Nicobars	937	945
138	Andhra Pradesh	Y.S.R.	951	918
139	Arunachal Pradesh	Dibang Valley	874	889
140	Assam	Kamrup Metropolitan	943	946
141	Bihar	Vaishali	937	904
142	Chandigarh	Chandigarh	845	880
143	Chhattisgarh	Raigarh	964	947
144	Dadra & Nagar Haveli	Dadra & Nagar Haveli	979	926
145	Daman & Diu	Daman	907	897
146	Goa	North Goa	938	939
147	Jharkhand	Dhanbad	951	916
148	Karnataka	Bijapur	928	931
149	Kerala	Thrissur	958	950
150	Lakshadweep	Lakshadweep	959	911
151	Manipur	Senapati	962	893
152	Meghalaya	Ribhoi	972	953
153	Mizoram	Saiha	950	932
154	Nagaland	Longleng	964	885
155	Odisha	Nayagarh	904	855
156	Puducherry	Yanam	964	921
157	Sikkim	North District	995	929
158	Tamil Nadu	Cuddalore	957	896
159	Telangana	Hyderabad	943	914
160	Tripura	South Tripura	961	951
161	West Bengal	Kolkata	927	933

Note: Districts highlighted with bold are newly selected districts as a part of extension of the BBBP Scheme